राजस्थान के लिए एक पृथक रेलवे जोन

4281. **श्री मीठा लाल मीना :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के नेताओं ने राजस्थान के लिये एक पृथक रेलवे जोन बनाये जाने की मांग की है;

(ख) क्या यह भी सच है कि सरकार ने उस मांग को स्वीकार कर लिया है; और

(ग) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) : (क) जी हां ।

(ख) जी नहीं ।

(ग) सवाल नहीं उठता ।

"भारतीय रेलवे 1966-67" का प्रकाशन

4282. **श्री मीठा लाल मीना :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि 'भारतीय रेलवे 1966-67' के अंग्रेजी संस्करण की तुलना में हिन्दी संस्करण के लिये घटिया किस्म के कागज का प्रयोग किये जाने के क्या कारण हैं ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) : "भारतीय रेल– 1966-67" के अंग्रेजी और हिन्दी संस्करणों के स्तर में समानता बनाये रखने की पूरी कोशिश की गयी, फिर भी अपने साधनों की परिमितता के कारण हिन्दी संस्करण को अंग्रेजी संस्करण के स्तर तक लाने में हमें सफलता न मिल सकी ।

खादी ग्रामोद्योग भवन, नई दिल्ली में सेवा-निवृत्ति के नियम

4283. **श्री ज्ञा० सुन्दरलाल :** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अधिवार्षिकी पेंशन देने से सम्बन्धित नियम खादी ग्रामोद्योग भवन, नई दिल्ली के कर्मचारियों पर लागू होते हैं;

(ख) यदि हां, तो वे किस तारीख से लागू हुए हैं तथा क्या इन नियमों के लागू होने से पहले कुछ कर्मचारियों को सेवा निवृत्त किया गया था;

(ग) यदि हां, तो इसके क्या कारण थे तथा खादी तथा ग्रामोद्योग आयोग का इस दिशा में क्या कार्यवाही करने का विचार है; और

(घ) क्या ये नियम अन्य अर्ध-सरकारी व्यापार संस्थानों में भी लागू होते हैं ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शफ़ी कुरैशी) : (क) जी, नहीं । खादी ग्रामोद्योग भवन, नई दिल्ली के कर्मचारियों पर खादी तथा ग्रामोद्योग आयोग (अंशदायी भविष्य निधि) विनियम 1958 लागू होते हैं ।

(ख) से (घ). प्रश्न नहीं उठते ।

खादी कर्मचारी सम्मेलन, पानीपत

4284. **श्री ज्ञा० सुन्दर लाल :** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) खादी तथा ग्रामोद्योग आयोग के तत्वावधान में पानीपत में मार्च, 1968 में हुए खादी कार्यकर्ता सम्मेलन पर कुल कितनी राशि खर्च हुई;

(ख) कितने खादी कार्यकर्ता तथा समर्थकों ने इस सम्मेलन में भाग लिया; और

(ग) इस सम्मेलन में क्या लाभ हुए हैं ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शफी कुरैशी) : (क) से (ग)· जानकारी एकत्र की जा रही है और सभा-पटल पर रख दी जायेगी ।

FREE TRADE ZONE AT VISAKHAPATNAM

4285. **SHRI M. N. REDDY :** Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to create and approve Ports like Visakhapatnam as Free Trade zone with a view to encourage exports and expedite the pace of industrialization; and

(b) if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). No, Sir. The Government propose to wait for the results of the Kandla Free Trade Zone, whose progress is being watched at present.

RECRUITMENT OF RAILWAYS STAFF

4286. SHRI JYOTIRMOY BASU :
SHRI NAMBIAR :
SHRI C. K. CHAKRAPANI :

Will the Minister of RAILWAYS be pleased to state :

(a) the number of staff recruited on all the Railways on the salary scale of Rs. 500 p.m. and above since the ban on fresh recruitment was imposed; and

(b) the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

U. N. ASSISTANCE FOR TITANIUM PRODUCTS COMPLEX

4287. SHRI HIMATSINGKA : Will the Minister of COMMERCE be pleased to state :

(a) whether India has sought the U. N. assistance for the establishment of a large titanium products complex ;

(b) if so, the U. N.'s response thereto; and

(c) the details of project and its cost ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) The decision of the U.N. authorities is awaited.

(c) For the establishment of a Titanium Products Industry in India, the services of the following experts for one man-month each have been sought for :

(i) Chemical Engineer, to consider the economics of establishing and expanding Titanium dioxide, Titanium Slag, Titanium Sponge production.

(ii) Geologist, to undertake expansion programme of Ilmenite products and to meet the requirements of the new titanium based industries.

(iii) Market Analyst. to establish the export earning capability of the new industrial units which may have to be set up based on the world market survey.

The estimated total cost for each expert would be approximately $ 5000.

BOGUS SHARES OF HINDUSTAN MOTORS

4288. SHRI B.K. DASCHOWDHARY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number of bogus shares of the Hindustan Motors in the market and the number out of them that have been introduced by Shri Harbans Singh Mehta, Member, Delhi Stock Exchange;

(b) whether it is a fact that Shri Mehta was also held responsible by the Vivian Bose Commission for the fraudulent transactions of the Dalmia Jain Group; and

(c) if so, the action taken against him.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No definite information is available as to the extent of forged shares of the company in circulation in the market. Investigation made into the case indicates that offences had been committed at Delhi, Kanpur, Calcutta and Bombay. The complaint in the case registered at Delhi was made on 15th October, 1965 by Shri Harbans Singh Mehta of M/s. Harbans Singh Mehta & Co. Share Brokers, Delhi. He reported that at the instance of a person who approached him on the 6th April, 1965, he sold 1000 shares of Hindustan Motors to another member of the Delhi Stock Exchange and made payment to the party by cheque. Subsequently, it was found that the shares were forged. He failed to find the whereabouts of the person who brought the shares and took the cheque from him at the address given.